Annexure-6

Name of the corporate debtor: **M/s Invest Care Real Estate LLP**
; Date of Initiation of Insolvency Resolution Process : 24.04.2023; List of stakeholders as on 08.03.2023;

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	VMA Legal LLP		04.05.2023	1570000	1000000	Due Against the Legal Services provided to the CD	NIL	NIL	NIL	..21	NIL	NIL	570000	NIL	
2	Amit Sinha		13.05.2023	100000	100000	Due Against the Legal Services provided to the CD	NIL	NIL	NIL	.02	NIL	NIL	0	NIL	